

(ii) In Rule 406, in sub-rule (1), for the last paragraph, the following paragraph shall be substituted, namely: -

“Government Doctors in the Districts shall be entitled to conveyance allowance of Rs.10 (Rupees ten only) for each day of attendance in a Criminal Court at their headquarters for giving evidence in their official capacity.”

High Court, Madras,
Dated: 27th October 1986.

(Sd.)S. JANARTHANAM
Registrar.

(P. Dis. No. 198/86)